GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:6822 ANSWERED ON:07.05.2010 SUSPENSION OF TRADING IN SHARES Majhi Shri Pradeep Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Bombay Stock Exchange (BSE) has taken steps to suspend the trading in shares of companies not paying annual Listing fee during 2009-10;(b) if so, the details thereof, till date; and
- (b) ii 30, the details thereof, thi date, and
- (c) the names of companies which have not paid their annual listing fee as yet?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): Bombay Stock Exchange (BSE) has informed that it has issued show cause notices to twenty-seven companies for not paying annual listing fees for the year 2009-10. However, no company has been suspended fornon- payment of annual listing fees.
- (b): The names of the companies to whom show cause notices have been issued is placed at Annex -1,
- (c): The names of the companies who have still not paid listing fee, for the year 2009-10 as informed by BSE are as under:
- S. Company Name
 No

 1 Morgan Industries Ltd..

 2 Rock Hard Petrochemical Ind. Ltd..

 3 Integral Knit Co. Ltd.

 4 S.S.Organics Ltd.

5 Computed! International Ltd.